



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject: - Appointment of Shri. Ritesh Kumar Dubey, District Judge, as
One Man Forest Authority on deputation basis.

Reference:-Letter No. 45732/Gs dated 27-11-2018 from the Registrar
General, J&K High Court.

GOVERNMENT ORDER NO : 6208 - LD (A) of 2018
D A T E D : 12 - 12 - 2018

As recommended by the Hon'ble High Court, sanction is
hereby accorded to the appointment of Shri Ritesh Kumar Dubey,
District Judge as One Man Forest Authority on deputation basis.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 12 - 12 - 2018.

No: LD(A) 2001/148-II

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Commissioner/Secretary to Government, Forest Department.
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Jammu.
5. Shri Ritesh Kumar Dubey, One Man Forest Authority, J&K Jammu.
6. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
7. Incharge, website, Department of Law, Justice and P.A.
8. Government Order file.

(Signature)
12.12.18
(Ashish Gupta)
Deputy Legal Remembrancer

(Signature)
12/12/18
12/12/18